

HIGH COURT OF KARNATAKA, BENGALURU

05.01.2022

ADDENDUM NOTICE TO THE NOTIFICATION DATED 04.01.2022

In continuation of Notification dated: 04.01.2022, it is clarified that, the SOP is applicable to "all the Trial Courts of Bengaluru Urban District and Trial Courts of Bengaluru Rural District functioning in Bengaluru City", i.e., City Civil Courts, Small Causes Courts, Family Courts, CMM Courts, Mayo Hall Courts, Commercial Courts, Labour Courts and Industrial Tribunals functioning in Bengaluru Urban District and also to all Trial Courts of Bengaluru Rural District functioning in Bengaluru City.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

**(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL.**